

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1028 of 2019 IN
DFR No. 2118 of 2019.**

Dated : 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Tamil Nadu Generation & Distribution Corp. Limited. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan for R-2
Mr. Kumar Mihir for R-3

ORDER

Appearance and objections of Respondents on IA for delay application, if any, shall be filed on or before 05.11.2019 after serving copy on the other side.

Rejoinder, if any, shall be filed by the Appellant on or before 05.11.2019 after serving copy on the other side.

List the matter on **05.11.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj